



GOVERNMENT OF KERALA

Abstract

Disaster Management Department - Entrusting M/S TATA Projects Limited for the construction of Covid 19 Hospital- an Emergency Quarantine and Isolation Facility in Kasaragod - Sanction accorded - Orders issued

DISASTER MANAGEMENT (A) DEPARTMENT

G.O.(Rt)No.439/2020/DMD Dated, Thiruvananthapuram, 30/04/2020

Read Letter from Managing Director, TATA Projects Limited to Chief Secretary dated 23.04.2020

ORDER

The TATA Projects Limited as per letter read above has expressed their interest in supporting Government by setting up of a COVID 19 Hospital (500 bedded Quarantine/Isolation wards) at Thekkil Village in Kasargod. They have also submitted a detailed Action Plan and Design Basis Report to Government.

2. In view of the large number of Covid 19 cases detected in Kasargod and considering the limited medical infrastructure available in the District, Government considered the proposed Action Plan and Design Basic report in detail. Government are pleased to accept the proposal and entrust TATA Projects Limited for the construction of a Quarantine and Isolation facility at the site identified by the District Administration in Thekkil Village, Kasaragod district on the following terms and conditions.:

- i) TATA Projects will construct a 400 bed Quarantine ward and 96 bed Isolation Ward, along with adjunct facilities such as toilets, resting rooms, observation rooms and laboratories.
- ii) Infrastructure facilities such as internal roads, drains, electrical, water and sewage lines will be provided.
- iii) The entire cost of the above facilities will be borne by TATA Projects.
- iv) Medical Equipment and day to day operations of the facility will be managed by Govt of Kerala

The District Collector, Kasaragod is appointed as the Nodal Officer for the Project. He will be responsible for supervision of the construction from the Government side, and co-ordinate the issue of approvals, permits and other

clearances needed for the project.

(By order of the Governor)
VENU V
PRINCIPAL SECRETARY

To:

The Principal Accountant General (Audit), Kerala, Thiruvananthapuram

The Accountant General (A&E), Kerala, Thiruvananthapuram

The Commissioner, Land Revenue, Thiruvananthapuram

The District Collector, Kasargod

The Member Secretary, KSDMA, Observatory Hills, Vikas Bhavan P.O.,
Thiruvananthapuram

Shri. Vinayak K. Deshpande, Managing Director, TATA Projects Limited, 4th
Floor, One Boulevard, Lake Boulevard Street, Powai, Mumbai-400076
Health Department
Finance Department

Web & New Media (I & PRD) Department

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Copy to :-

PS to Hon'ble Chief Minister

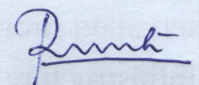
PS to Minister for Revenue & DM

PS to Principal Secretary, (Revenue & DMD)

CA to Additional Secretary, DMD

DMA4 seat

Forwarded /By order



Section Officer